

>Title: Need to provide compensation to the farmers under Crop Insurance Scheme in Nasik district of Mahatrashtia whose crops have been destroyed by drought-Laid

श्री हरीभाऊ शंकर महाले (मालेगांव) : भारत सरकार ने बीमा फसल योजना शुरू की है। इस वजह से महाराष्ट्र राज्य जिला नासिक सहकारी संस्थाओं की सभासद किसानों ने बीमा करोड़ों रुपये का भर दिया है। नासिक जिले में भारी अकाल पड़ने से फसल नट हो गयी है। फसल नट होने के कारण बीमा कंपनी ने नुकसान की रकम किसानों को देनी चाहिए। यही मेरी कृषि मंत्री जी से विनती है।

MR. SPEAKER: Now, we go to the next item.

Prof. Ummareddy Venkateswarlu.

...(Interruptions)

MR. SPEAKER: In the morning, you raised the issue. This is not the 'Zero Hour'. What is this?

...(Interruptions)

MR. SPEAKER: Please understand that this is not the 'Zero Hour'. How can you disrupt the proceedings of the House?

...(Interruptions)

MR. SPEAKER: Do you know how many days we have lost in the first phase of the Budget Session?

...(Interruptions)

MR. SPEAKER: For how many days do you want to disrupt the proceedings of the House? We have already lost nine days in the first phase. Again, you are disrupting the proceedings of the House. What is this?

...(Interruptions)

MR. SPEAKER: You do not want to discuss anything in the House. What is the method you are adopting? You are creating a new precedent in the House. I think you do not want any discussion.

...(Interruptions)

MR. SPEAKER: The House stands adjourned to meet tomorrow, the 18th April, 2001 at 11 a.m.

1403 hours

*The Lok Sabha then adjourned till Eleven of the Clock
on Wednesday, April 18, 2001/Chaitra 28, 1923 (saka).*
